GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:5035 ANSWERED ON:07.05.2012 FOOD PRODUCTS IMPORTED FROM JAPAN Ahir Shri Hansraj Gangaram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the food items are being imported from Japan;
- (b) if so, the details of food items imported from Japan, quantum-wise, itemwise and value-wise;
- (c) whether the Government has taken any decision to prevent the import of food items from Japan in view of the radiation spread from Fukuseima Nuclear Plant in Japan;
- (d) if so, the details thereof alongwith the reaction of the Japanese Government; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a): Yes, Madam.
- (b): The details of food items imported from Japan are as under:

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Value in Rs. Lacs
   Quantity in Tons
Commodity Apr`11-Jan`12 (Provisional)
Quantity Value RICE 0.45 2.71
CEREAL PREPARATION 107 122
PULSES
       6904 2178
     3.32 18.48
MILK AND CREAM 324 573
RAW CASHEW NUTS 292 191
FRUITS&NUTS EXCL CASHEW NUTS1621 1617
SPICES
         464 1307
SUGAR
        22 51
OIL SEEDS 0.05 0.15
VEGETABLE OILS FIXED (EDIBLE) 15817 9712
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All figures except Rice, Tea and Oil seeds have been rounded off Source: DGCI&S

(c)to (e): Food Safety and Standards Authority of India (FSSAI) following the earthquake in Japan and concerns of possible radiation leakage from affected nuclear plants, increased the surveillance of food imports from Japan to ensure that they are safe for consumption. FSSAI vide an advisory dated 15.03.2011 decided that as a precautionary measure, samples of food articles, particularly fresh produce, exported from Japan after 11.03.2011, such as seafood, fruits, vegetables and meat shall be tested for radioactive contamination before issuing NOC to the Customs.